

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

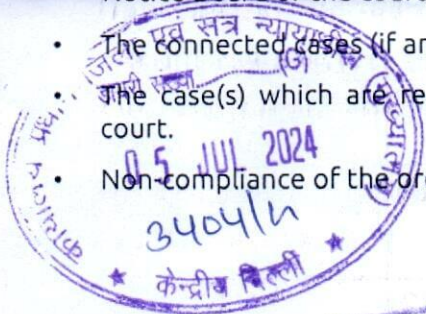
ORDER

Pursuant to the directions contained in letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts) and in order to expeditious disposal of **05 Year old Execution Petition of South District** as per Action Plan for Arrears Reduction in District Judiciary, the cases mentioned below in column no. 3 are hereby withdrawn from the courts mentioned below in column no. 2 and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Dr. Yadvender Singh, District Judge-02	Cases at serial no. <u>36 to 60</u> as per Annexure -A (total 25 cases)	Ms. Purva Sareen, District Judge-01
2.	Sh. Munish Bansal, District Judge-03	Cases at serial no. <u>05 to 09, 20 to 24</u> as per Annexure -B (total 10 cases)	Sh. Abhitosh Pratap Singh Rathore, District Judge-04
3.	Sh. Sunil Beniwal, District Judge-06	Cases at serial no. <u>06 & 07, 09 to 11, 21 to 25, 31 to 35, 40 to 44 & 47 to 51</u> as per Annexure -C (total 25 cases)	Sh. Harjyot Singh Bhalla, District Judge-05

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the *transferred case files forthwith to the transferee courts* and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases (if any) are also be transferred to the transferee court(s).
- The case(s) which are reserved for orders/judgments shall be retained by the transferor court.
- Non-compliance of the order by any concerned official shall be viewed seriously.



(MADHU JAIN)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

No. Judl./F.134/South/Saket/2024_____

23925-23947

Dated, New Delhi the 4/7/24

Copy of order forwarded to :

- The Registrar General, Hon'ble High Court of Delhi, New Delhi. With reference to letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts).
- The Officers Concerned.
- The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- The Secretary, Bar Association, Delhi/New Delhi.
- The Website Committee, Tis Hazari Court, Delhi.
- The PRO/APRO, South District.
- The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- PS/Reader to the Ld. Principal District & Sessions Judge (South).
- Notice Board (through Care Taker).
- R & I Branch, South District for uploading for **LAYERS.**

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

Annexure-A

DJ-02

Age wise List of all Execution Petitions which are more than 05 years old pending in the Court of Dr. Yadvender Singh Ld. DJ-02, South District (As on 31.12.2023)

Sr. No.	Case Number	Case Title	Age of the case in years counted from the date of institution (As on 31.12.2023)	Next Date of Hearing	Purpose
1	EX/202959/2016	BHIM SINGH Vs UNION OF INDIA (VILL KILOKARI)	17 Years 11 Months 1 Days	30-07-2024	Misc Cases
2	EX/202226/2016	SMT LAKHMIRI Vs UNION OF INDIA (BADARPUR)	17 Years 2 Months 19 Days	30-07-2024	Misc Arguments
3	EX/202367/2016	KISHAN LAL Vs UNION OF INDIA (VIL BADARPUR)	16 Years 11 Months 29 Days	30-07-2024	Misc Cases
4	EX/202381/2016	CHANDER MAL Vs UNION OF INDIA (VIL AALI)	16 Years 9 Months 29 Days	23-07-2024	Misc Cases
5	EX/202360/2016	CHANDRU (DECEASED) Vs UNION OF INDIA (VIL AALI)	16 Years 5 Months 5 Days	09-07-2024	Misc Cases
6	EX/202361/2016	DURGA (DECEASED) Vs UNION OF INDIA (VIL BAHAPUR)	16 Years 5 Months 0 Days	03-07-2024	Misc Cases
7	EX/202380/2016	KUNDAN SINGH Vs UNION OF INDIA (VILLAGE BADARPUR)	15 Years 5 Months 3 Days	23-07-2024	Misc Arguments
8	EX/202379/2016	BHULE Vs UNION OF INDIA (VILLAGE BADARPUR)	15 Years 5 Months 3 Days	16-07-2024	Misc Cases
9	EX/202383/2016	HARI RAM (DECEASED) Vs UNION OF INDIA (ADHCHINI)	15 Years 1 Months 25 Days	13-08-2024	Misc Cases
10	EX/202518/2016	JIT SINGH Vs UOI	13 Years 0 Months 17 Days	10-07-2024	Misc Arguments
11	EX/202494/2016	TILKI Vs UNION OF INDIA	12 Years 8 Months 16 Days	07-08-2024	Misc Cases
12	EX/202265/2016	JUGAL KISHORE (KILOKARI) Vs UNION OF INDIA	12 Years 8 Months 16 Days	14-08-2024	Arguments (Civil)
13	EX/202606/2016	JIT SINGH Vs UOI	12 Years 6 Months 25 Days	10-07-2024	Misc Arguments
14	EX/202327/2016	SMT ASHARFI DEVI Vs UNION OF INDIA	12 Years 3 Months 4 Days	10-07-2024	Misc Cases
15	EX/202656/2016	HARI CHAND ORS Vs UNION OF INDIA ORS	12 Years 2 Months 16 Days	30-07-2024	Misc Cases
16	EX/202250/2016	MOTI SAGAR JAIN (TH LR'S) KILOKARI Vs UNION OF INDIA	11 Years 11 Months 0 Days	21-08-2024	Misc Cases
17	EX/202559/2016	SH BHAJAN LAL Vs UNION OF INDIA	11 Years 5 Months 7 Days	23-07-2024	Misc Cases
18	EX/202326/2016	SURJAN SINGH Vs UNION OF INDIA	11 Years 4 Months 3 Days	30-07-2024	Misc Cases
19	EX/202725/2016	PARMAL (DECEASED) THROUGH LRS SH RAM KUMAR Vs UOI ORS VILL CHAKCHILLA	11 Years 2 Months 0 Days	23-07-2024	Misc Cases
20	EX/202580/2016	KARAM SINGH Vs UOI(MADANPUR KHADAR)	10 Years 10 Months 19 Days	31-07-2024	Misc Cases

21	EX/202307/2016	FAQURA THR LRS HAMEED ORS Vs UNION OF INDIA	10 Years 6 Months 14 Days	24-07-2024	Misc Arguments
22	EX/202312/2016	RAMMU(DECEASED) TH LRS SMT PIYARI DEVI ORS Vs UOI ORS(CHAK CHILLA)	9 Years 9 Months 13 Days	06-08-2024	Misc Cases
23	EX/202474/2016	CHAHAT RAM ORS Vs UOI ORS(KILOKRI)	9 Years 7 Months 24 Days	23-07-2024	Misc Cases
24	EX/202591/2016	MURARI LAL ORS Vs UOI ORS(AALI)	9 Years 0 Months 28 Days	23-07-2024	Misc Arguments
25	EX/202427/2016	HOSHIAR SINGH Vs UOI(MEHRAULI)	8 Years 2 Months 17 Days	23-07-2024	Misc Cases
26	EX/202488/2016	KUNDAN SINGH Vs UNION OF INDIA	8 Years 1 Months 21 Days	23-07-2024	Misc Arguments
27	EX/202867/2016	PALTO ORS THR LRS Vs UOI VILL CHIRAG DELHI	8 Years 0 Months 22 Days	13-08-2024	Misc Cases
28	EX/202482/2016	HARDWARI LAL (SINDEC) THR LRS Vs UNION OF INDIA ORS	7 Years 7 Months 21 Days	14-08-2024	Misc Cases
29	EX/202933/2016	RADHEY (DECEASED)THR LRS Vs U O I ANR(VILL CHAK CHILLA)	7 Years 5 Months 26 Days	04-09-2024	Misc Arguments
30	EX/202982/2016	JAGE RAM (deceased) Vs UNION OF INDIA	DISPOSED ON 28.05.2024		
31	EX/4/2017	SHIBA MAL AND ORS Vs UNION OF INDIA AND ANS	6 Years 11 Months 22 Days	04-07-2024	Misc Cases
32	EX/72/2017	PARMALI DEVI (DECEASED) through her LRs Vs UNION BANK OF INDIA AND ORS	6 Years 10 Months 17 Days	03-09-2024	Misc/ Appearance (Civil)
33	EX/815/2018	KANHAR AND ORS Vs UNION OF INDIA AND ANS	5 Years 3 Months 13 Days	20-08-2024	Misc Cases
34	EX/816/2018	KANHAR AND ORS Vs UNION OF INDIA AND ANS	5 Years 3 Months 13 Days	20-08-2024	Misc Cases
35	EX/915/2018	RATTI RAM AND ORS Vs UNION OF INDIA AND ANS	5 Years 1 Months 28 Days	28-08-2024	Misc Cases
36	EX/346/2017	SHAFI MALLAM THROUGH SPA Vs RAJ PAL KHARI	12 Years 9 Months 20 Days	15-07-2024	Misc Cases
37	EX/124/2017	ANOVA INFRACON PVT LTD Vs M/S GANTON LTD	11 Years 10 Months 23 Days	24-07-2024	Misc Arguments
38	EX/161/2017	TECHNOLOGY DEVELOPMENT BOARD Vs M/S USHA INDIA LTD	9 Years 11 Months 3 Days	25-09-2024	Misc Cases
39	EX/114/2017	MAYA DEVI Vs ANAND SWAROOP ARORA AND ORS	9 Years 7 Months 18 Days	23-07-2024	Misc Cases
40	EX/202278/2016	JS VOHRA Vs MSJAGDAMBAY BUILDERS P LTD	9 Years 0 Months 8 Days	23-09-2024	Misc Cases
41	EX/202802/2016	GOVIND SHARDA Vs ASHOK SHARMA	8 Years 10 Months 29 Days	12-08-2024	Misc Cases
42	EX/202607/2016	MS GOLDEN MP CHIT FUND PVT LTD Vs JAGDISH PRASAD ORS	8 Years 6 Months 30 Days	13-08-2024	Misc Arguments
43	EX/202608/2016	MS GOLDEN MP CHIT FUND PVT LTD Vs JAGDISH PRASAD ORS	8 Years 6 Months 30 Days	13-08-2024	Misc Arguments

DJ-02

44	EX/202392/2016	MS SEMAC CONSULTANTS PVT LTD Vs MS BIO VEDA ACTION RESEARCH PVT LTD	8 Years 4 Months 4 Days	19-10-2024	Arguments (Civil)
45	EX/202785/2016	ASSOCIATED BUYING SERVICES PVT LTD Vs BIR SINGH	8 Years 0 Months 9 Days	05-08-2024	Misc Cases
46	EX/202975/2016	VIRAT SINGHAL Vs KAUSHAL	7 Years 5 Months 6 Days	20-08-2024	Arguments (Civil)
47	EX/540/2017	DHANPATI SINGH Vs RAJNISH NAINAKWAL	6 Years 4 Months 29 Days	02-07-2024	Misc Cases
48	EX/570/2017	RAJU WADHWA Vs ANAND JAN SEWA SOCIETY AND ORS	6 Years 4 Months 21 Days	23-07-2024	Misc Arguments
49	EX/854/2017	LADLI MOHAN TAWAKLEY THROUGH LRs Vs UNION OF INDIA	6 Years 1 Months 20 Days	31-07-2024	Misc Arguments
50	EX/98/2018	JASBIR SINGH Vs HPSINGH	5 Years 10 Months 25 Days	29-07-2024	Misc Cases
51	EX/182/2018	M/S PINNACLE CAPITAL SOLUTIONS PVT LTD Vs M/S LIEBE MODE AND ANS	5 Years 10 Months 7 Days	08-07-2024	Misc Cases
52	EX/365/2018	M/S SUBHASH POLYTEX Vs M/S EBONY RETAIL HOLDINGS LTD	5 Years 8 Months 27 Days	09-09-2024	Misc Cases
53	EX/679/2018	TILAK RAJ CHOPRA Vs QUEENS COURT APARTMENT AND ANS	5 Years 5 Months 5 Days	12-08-2024	Misc Cases
54	EX/771/2018	M/S GOLD HUT Vs BUDHAN SINGH	5 Years 4 Months 1 Days	23-09-2024	Misc Cases
55	EX/812/2018	VISHRAM TIWARI (DECEASED) Vs M/S SDS SECURITY PVT LTD	5 Years 3 Months 14 Days	15-07-2024	Misc Cases
56	EX/900/2018	PEARL INTERNATIONAL TOURS AND TRAVELS LTD Vs Intec India Ltd	5 Years 2 Months 2 Days	24-07-2024	Misc Arguments
57	EX/1002/2018	KUSUM DEVI Vs HARJEET SINGH	5 Years 0 Months 28 Days	20-08-2024	Misc Cases
58	EX/1001/2018	RP GUPTA Vs M/S VR GROUP FINANCE COMPANY AND ANS	5 Years 0 Months 28 Days	21-08-2024	Misc Cases
59	M-Ex/8/2020	M/S GULMARG GARDEN CO-OPERATIVE HOUSE BUILDING SOCIETY LTD Vs UNION OF INDIA	5 Years 0 Months 17 Days	07-08-2024	Misc Cases
60	EX/1048/2018	SERVESH KUMARI Vs AMBER DASS	5 Years 0 Months 10 Days	12-08-2024	Misc Cases

Note:

S.No.-1 to 35 are LAC matters

Connected matters:

S.No.-10 & 13, S.No.-33 & 34, S.No.-42 & 43

Age wise List of all Execution Petitions which are more than 05 years old pending in the District (As on 31.12.2023) pending in the court of Sh. Munish Bansal, Ld. DJ-03, South District, Saket Courts Complex, New Delhi

S.No.	Case Number	Case Title	Age of the case in the years counted from the date of institution (As on 31.12.2023)	Next Date of Hearing.	Purpose
1	EX/473/2017	SHAMBHU SARAN GIRI Vs M/S D GROUP INTERNATIONAL PVT LTD	9 Years 10 Months 28 Days	26-07-2024	Misc cases
2	EX/202337/2016	MUNNA LAL SADH Vs MANOJ GUPTA	9 Years 8 Months 27 Days	03-08-2024	Misc cases
3	EX/202903/2016	SUDHIR KISHAN GUPTA Vs RAMESH CHAND SHARMA	7 Years 8 Months 24 Days	02-08-2024	Misc cases
4	EX/203130/2016	UNIVERSAL METALEK Vs SPM PROJECTS PVT LTD	7 Years 0 Months 30 Days	12-07-2024	Misc cases
5	EX/11/2017	RAM AVTAR (SR CITIZEN) AND ORS Vs SANJEEV KUMAR	6 Years 11 Months 25 Days	02-07-2024	Misc Arguments
6	EX/16/2017	SHRIRAM TRANSPORT FINANCE CO LTD Vs NAVEEN AND ANS	6 Years 11 Months 15 Days	26-07-2024	Misc cases
7	EX/21/2017	SHRIRAM TRANSPORT FINANCE CO LTD Vs SONU AND ANS	6 Years 11 Months 15 Days	05-07-2024	Misc cases
8	EX/111/2017	VAISHALI Vs INDIAN INSTITUTE OF PLANNING AND MANAGEMENT	6 Years 10 Months 24 Days	26-07-2024	Misc cases
9	EX/109/2017	NETRAPAL SINGH Vs ANIL KUMAR	6 Years 10 Months 8 Days	19-07-2024	Misc cases
10	EX/108/2017	THREE ACES GLOBAL LOGISTICS PVT LTD Vs DHIR GLOBAL INDUSTRIA PVT LTD AND ORS	6 Years 10 Months 4 Days	12-07-2024	Misc Arguments
11	EX/207/2017	SANJAY RAJORA Vs SUNDER LAL	6 Years 8 Months 11 Days	16-08-2024	Misc cases
12	EX/414/2017	M/S EARTHCON SYSTEM (I) PVT LTD Vs DSC LTD	6 Years 8 Months 5 Days	12-07-2024	Misc cases
13	EX/436/2017	M/S MTECH SOLUTIONS Vs M/S PCLIT SOLUTIONS PVT LTD AND ORS	6 Years 5 Months 20 Days	05-07-2024	Misc Arguments
14	EX/550/2017	NARESH GUPTA(SR CITIZEN) Vs RAJESH KUMAR	6 Years 5 Months 9 Days	05-07-2024	Misc cases
15	EX/487/2017	BRAHAM SINGH Vs M/S UNITED TUBEWELL DRILLING PVT LTD AND ANS	6 Years 5 Months 3 Days	02-08-2024	Misc cases
16	EX/593/2017	M/S RK CONSTRUCTIONS Vs ASHOK KUMAR	6 Years 4 Months 8 Days	26-07-2024	Misc cases
17	EX/765/2017	SHRIRAM TRANSPORT FINANCE CO LTD Vs SARVAN AND ANR	6 Years 2 Months 20 Days	26-07-2024	Misc cases
18	EX/968/2017	SHIVANI RANI JANA Vs INDIRA DEVI	6 Years 1 Months 4 Days	19-07-2024	Misc cases
19	EX/994/2017	SMIRITI SANGEETA Vs BEENA MAHAJAN AND ANS	6 Years 0 Months 24 Days	30-08-2024	Misc cases
20	EX/46/2018	M/S MEGA SELFLUBE BEARINGS PVT LTD Vs M/S DEE ESS BHUIN PVT LTD AND ORS	5 Years 11 Months 9 Days	05-07-2024	Misc cases
21	EX/101/2018	SUNDARAM FINANCE LTD Vs RICH PAL SINGH AND ANS	5 Years 10 Months 23 Days	02-08-2024	Misc cases
22	EX/144/2018	M/S AMBIT SWITCHGEAR PVT LTD Vs M/S VARDHMAN PRECISION PROFILES AND TUBES PVT LTD AND ORS	5 Years 10 Months 15 Days	02-08-2024	Misc cases
23	EX/171/2018	SUNITA ARORA Vs SHASHI BALA AND ANS	5 Years 10 Months 9 Days	19-07-2024	Misc cases
24	EX/229/2018	MUMTAZ ALI Vs ANAND JAN SEWA SOCIETY AND ORS	5 Years 9 Months 26 Days	05-07-2024	Misc cases
25	EX/237/2018	VIJAY SHAH Vs BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	5 Years 9 Months 24 Days	19-07-2024	Misc cases
26	EX/267/2018	BANWARI LAL AND ANS Vs MONA AND ORS	5 Years 9 Months 12 Days	02-08-2024	Misc cases

Annx 11

27	EX/369/2018	ATUL BAJAJ AND ANR Vs ADARSH BATRA AND ANR	5 Years 8 Months 22 Days	11-07-2024	Misc cases
28	EX/370/2018	ANITA ARYA Vs PRAKASH MEENA	5 Years 8 Months 21 Days	23-08-2024	Misc cases
29	EX/465/2018	M/S DESIGN UNIT Vs M/S YOG SPORTS PVT LTD AND ORS	5 Years 7 Months 26 Days	19-07-2024	Misc cases
30	EX/562/2018	SHRIRAM TRANSPORT FINANCE CO LTD Vs RIYAZ AHMAD AND ANR	5 Years 6 Months 24 Days	26-07-2024	Misc cases
31	EX/667/2018	ANSHU SRIVASTAVA AND ANS Vs ANAND JAN SEWA AND ORS	5 Years 5 Months 19 Days	05-07-2024	Misc cases
32	EX/649/2018	REHANA BUKHT Vs RAVI KANT SHARMA	5 Years 5 Months 14 Days	09-08-2024	Misc cases
33	EX/684/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs ASHOK KUMAR SINGH AND ORS	5 Years 5 Months 3 Days	12-07-2024	Misc cases
34	EX/690/2018	ALLAHABAD BANK Vs M/S WOOD SHAPER	5 Years 5 Months 0 Days	02-08-2024	Misc cases
35	EX/697/2018	RAJESH NARULA Vs ANAND JAN SEVA	5 Years 4 Months 30 Days	09-08-2024	Misc cases
36	EX/763/2018	BAJAJ FINANCE LTD Vs PLAZA COMPUTERS	5 Years 4 Months 2 Days	DISPOSED ON 31.05.2024	
37	EX/789/2018	SUDESH CHOUDHARY Vs EVELYN AND ORS	5 Years 3 Months 25 Days	23-08-2024	Order (Civil)
38	EX/800/2018	SIRAJUDDIN Vs SAFAYET HUSSAIN	5 Years 3 Months 20 Days	16-08-2024	Misc cases
39	EX/942/2018	DINESH KALRA Vs M/S LGELECTRONICS INDIA (P) LTD	5 Years 1 Months 15 Days	19-07-2024	Misc cases
40	EX/952/2018	NKJAIN Vs OM PRAKASH NAGAR	5 Years 1 Months 14 Days	05-07-2024	Misc cases
41	EX/967/2018	RAM KISHORE Vs DAVINDER KUMAR	5 Years 1 Months 12 Days	05-07-2024	Misc cases
42	EX/993/2018	SHRI SATPAL Vs NEELAM KOHLI	5 Years 1 Months 1 Days	17-08-2024	Misc cases
43	EX/1005/2018	RAJESH AGARWAL AND ANS Vs VARUN GOEL	5 Years 0 Months 24 Days	09-08-2024	Misc cases
44	EX/1033/2018	AU SMALL FINANCE BANK LTD Vs PRAVEEN KUMAR AND ANS	5 Years 0 Months 11 Days	02-08-2024	Misc cases

Annexure-C

Age wise List of all Execution Petitions which are more than 05 years old pending in the Court of Sh. Sunil Beniwal, Ld.
DJ-06, South District (As on 31.12.2023)

Sr. No.	Case Number	Case Title	Age of the case in years counted from the date of institution (As on 31.12.2023)	Next Date of Hearing	Purpose
1	EX/202519/2016	SARVAM DISMOND INTERNATIONAL Vs SWARN GEMS PVT LTD	12 Years 11 Months 14 Days	19-07-2024	Misc cases
2	EX/202615/2016	DALIP SINGH ARSHI Vs SANJEEV CHANANA	12 Years 5 Months 6 Days	05-07-2024	Misc cases
3	EX/202585/2016	ANKIT SETH Vs SANJAY KHANNA	12 Years 0 Months 28 Days	26-07-2024	Misc cases
4	EX/202695/2016	CDR SK SAWHNEY (RETD) Vs COL AB SINGH AND ORS	11 Years 11 Months 12 Days	31-07-2024	Misc cases
5	EX/127/2017	AIR INDIA LTD Vs SHIVAM AIRWAYS PVT LTD	10 Years 11 Months 27 Days	16-08-2024	Misc cases
6	EX/202200/2016	MITTAL TIMBER PRODUCTS P LTD Vs MS SEVEN ENGINEERING PROJECTS P LTD	10 Years 6 Months 24 Days	06-09-2024	Misc cases
7	EX/202257/2016	VIRENDER KUMAR RANA Vs VIOM NETWORKS LTD FORMARLY KNOWN QUIPO TELECOM INFRASTRUCTURE LTD	10 Years 3 Months 27 Days	19-07-2024	Misc cases
8	EX/202331/2016	GOEDIS OVERSEAS PVT LTD Vs MS RK INTERNATIONAL P LTD	10 Years 3 Months 15 Days	02-08-2024	Misc cases
9	EX/202255/2016	UNIQUE COLLECTION PVT LTD Vs MS DEWAN CHAND ORS	9 Years 11 Months 6 Days	12-07-2024	Misc cases
10	EX/202269/2016	JAWAHAR LAL Vs HARMEET SINGH	9 Years 10 Months 14 Days	30-08-2024	Misc cases
11	EX/202320/2016	IMDAD HUSSAION Vs MEHBOOB ALI ANSARI	9 Years 9 Months 11 Days	02-08-2024	Misc cases
12	EX/202248/2016	MRS ANJU CHHABRA Vs MR ASIF AQBAL	9 Years 8 Months 6 Days	12-07-2024	Misc cases
13	EX/202696/2016	MANGLESHWAR PATEL Vs DEPUTY CHIEF SECURITY OFFICER ANS	9 Years 7 Months 5 Days	13-09-2024	Misc cases
14	EX/202575/2016	SURESH KUMAR Vs MUKESH KUMAR ANS	9 Years 6 Months 25 Days	19-07-2024	Misc cases
15	EX/202411/2016	KAMAL KISHORE GUPTA Vs NARAYAN KUMAR ORS	9 Years 4 Months 18 Days	09-08-2024	Misc cases
16	EX/202277/2016	S S JASPAL Vs VISHWAJEET SINGH	9 Years 1 Months 11 Days	05-07-2024	Misc cases
17	EX/202322/2016	ASHOK AGGARWAL Vs VIJAY ISRANI	9 Years 0 Months 8 Days	12-07-2024	Misc cases
18	EX/202766/2016	AARTI SUJENA Vs ANAND JAN SEWA SOCIETY (REGD NGO)	8 Years 7 Months 6 Days	26-07-2024	Misc cases
19	EX/142/2017	VARINDER JEET SINGH Vs THE COMMISSIONER SDMC	8 Years 4 Months 26 Days	16-08-2024	Misc cases
20	EX/202666/2016	ASHOK AGGARWAL Vs VIJAY ISRANI	8 Years 4 Months 24 Days	12-07-2024	Misc cases

21	EX/202244/2016	ASHOK JUNEJA ANS Vs PUSHPA DEVI ORS	8 Years 3 Months 22 Days	03-07-2024	Misc cases
22	EX/132/2017	VISHNU KHANNA Vs M/S MIRAGE ENTERTAINMENT	8 Years 3 Months 8 Days	06-09-2024	Misc cases
23	EX/133/2017	SUNIL KHANNA Vs M/S MIRAGE ENTERTAINMENT	8 Years 3 Months 1 Days	06-09-2024	Misc cases
24	EX/134/2017	SURINDER MADAN Vs M/S MIRAGE ENTERTAINMENT	8 Years 1 Months 8 Days	19-07-2024	Misc cases
25	EX/202829/2016	DHANPATI SINGH Vs RAJNISH NAINAKWAL	8 Years 0 Months 28 Days	26-07-2024	Misc cases
26	EX/202815/2016	SH VIRAT SINGHAL Vs SMT KALAWATI	8 Years 0 Months 13 Days	16-08-2024	Misc cases
27	EX/202220/2016	BANK OF MAHARASHTRA Vs DIVYANG SINGH ORS	8 Years 0 Months 10 Days	16-08-2024	Misc cases
28	EX/202856/2016	INTEC CAPITAL LTD Vs RSM DYE CHEM PVT LTD ORS	7 Years 11 Months 12 Days	02-08-2024	Misc cases
29	EX/202866/2016	VINOD KUMAR SAHDEV ORS Vs KAY COMMUNICATIONS PVT LTD ORS	7 Years 11 Months 12 Days	26-07-2024	Misc cases
30	EX/202400/2016	SUMAN Vs ANAND JAN SEWA SOCIETY(NGO)	7 Years 11 Months 6 Days	05-07-2024	Misc cases
31	EX/202298/2016	S JAGJIT SINGH Vs NARBADA DEVI ANR	7 Years 10 Months 30 Days	20-09-2024	Misc cases
32	EX/123/2017	SHAILEJ PAUL AND ORS Vs RAVINDER KUMAR SETHI AND ORS	7 Years 10 Months 29 Days	09-08-2024	Misc cases
33	EX/202865/2016	MADAN MULWANI Vs MANISH GUPTA	7 Years 9 Months 23 Days	19-07-2024	Misc cases
34	EX/202895/2016	ROYAL RK MARBLES P LTD Vs 3RD DIMENSION ARCHITECTURE P LTD	7 Years 9 Months 16 Days	04-10-2024	Misc cases
35	EX/202840/2016	SYNDICATE BANK Vs MOHD REHMAN KHAN OTHERS	7 Years 8 Months 23 Days	09-08-2024	Misc cases
36	EX/202947/2016	MR DHARAMPAL Vs ANAND JAN SEWA SOCIETY (NGO) ORS	7 Years 6 Months 24 Days	05-07-2024	Misc cases
37	EX/202948/2016	MR SANJEEV KUMAR Vs ANAND JAN SEWA SOCIETY (NGO) ORS	7 Years 6 Months 24 Days	05-07-2024	Misc cases
38	EX/202949/2016	MR HEMRAJ Vs ANAND JAN SEWA SOCIETY (NGO) ORS	7 Years 6 Months 24 Days	05-07-2024	Misc cases
39	EX/202950/2016	MRS KIRAN DEVI Vs ANAND JAN SEWA SOCIETY (NGO) ORS	7 Years 6 Months 24 Days	05-07-2024	Misc cases
40	EX/202266/2016	MANOJ KUMAR ANR Vs SURRENDER TANWAR	7 Years 5 Months 27 Days	30-08-2024	Misc cases
41	EX/202808/2016	NAVIGATOR LOGISTICS P LTD Vs SUPREME GLOBAL TRADING P LTD	7 Years 5 Months 24 Days	02-08-2024	Misc cases
42	EX/203019/2016	HARDEEP SINGH Vs SNEHLATA GUPTA	7 Years 4 Months 14 Days	05-07-2024	Misc cases
43	EX/203085/2016	INDIAN OIL CORPORATION LIMITED Vs AMIT JAIN	7 Years 2 Months 5 Days	02-08-2024	Misc cases
44	EX/203089/2016	SHEELA DEVI AND ORS Vs KHAJANCHI LAL AND ANS	7 Years 1 Months 24 Days	13-09-2024	Misc cases

DJ-06

45	EX/179/2017	M/S 123 PLY Vs M/S WOOD SHAPER	6 Years 8 Months 21 Days	19-07-2024	Misc cases
46	EX/792/2017	SANDEEP WADHWA Vs SACHIN GUPTA	6 Years 2 Months 8 Days	16-08-2024	Misc cases
47	EX/167/2018	NITIN TANDON Vs SUSHIL KUMAR MEHTA	5 Years 10 Months 11 Days	11-07-2024	Misc cases
48	EX/260/2018	SURESH SHARMA Vs RADHEY SHYAM AND ANS	5 Years 9 Months 17 Days	30-08-2024	Misc cases
49	EX/637/2018	PUSHPA GUPTA Vs METENUO KECHU	5 Years 5 Months 20 Days	19-07-2024	Misc cases
50	EX/702/2018	M/S BNS ENT Vs NITIN SHARMA	5 Years 4 Months 29 Days	04-10-2024	Misc cases
51	EX/856/2018	SANJEEV KUMAR GOEL Vs CHANDER BHAN	5 Years 2 Months 20 Days	05-07-2024	Misc cases
52	EX/881/2018	M/S JOHAR TOWERS PVT LTD Vs DALJEET SINGH	5 Years 2 Months 9 Days	16-09-2023	Sine Die Case
53	EX/918/2018	NEENA NAGPAL Vs JASVINDER SINGH CHABBRA	5 Years 1 Months 28 Days	19-07-2024	Misc cases
54	EX/968/2018	LAKSHMI CHAND Vs RAJINDER and Ors	5 Years 1 Months 12 Days	05-07-2024	Misc cases
55	EX/978/2018	AU SMALL FINANCE BANK LIMITED Vs SOORYAKANT JI	5 Years 1 Months 5 Days	05-07-2024	Misc cases
56	EX/990/2018	VIJAY SHANKAR PANADEY Vs M/S CELLPAGE COMMUNICATION	5 Years 1 Months 3 Days	19-07-2024	Misc cases
57	EX/1050/2018	INTEC CAPITAL LIMITED Vs M/S HG RETAIL SOLUTIONS PVT LTD	5 Years 0 Months 10 Days	02-08-2024	Misc cases

Connected matters:

S.No.-17 & 20, S.No.-22, 23 & 24, S.No.-18, 30, 36, 37, 38 & 39